

GKY), National Rural Livelihoods Mission (NRLM) scheme run by Ministry of Rural Development and National Urban Livelihoods Mission (NULM) run by Ministry of Housing & Urban Poverty Alleviation.

In order to improve the employability of youth, around 20 Ministries run skill development schemes across 70 sectors. According to the data compiled by National Skill Development Agency (NSDA), about 28.85 lakh persons were given skill development training in the year 2015-16 (till Oct., 2015) under these schemes.

Government has implemented the National Career Service (NCS) Project comprises a digital portal that provides a nation-wide online platform for jobseekers and employers for job matching in a dynamic, efficient and responsive manner and has a repository of career content.

A new scheme "Pradhan Mantri Rojgar Protsahan Yojana" has been initiated by the Ministry of Labour and Employment in the year 2016-17 for incentivising industry for promoting employment generation.

#### **Unemployment allowance to registered unemployed**

2494. KUMARI SELJA:

SHRI P. BHATTACHARYA:

SHRIMATI RAJANI PATIL:

SHRI DARSHAN SINGH YADAV:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the details of employment generated both in organised and unorganised sectors during last two years State/Union Territory-wise;

(b) the schemes/ programmes being implemented by Government for eradication of unemployment in the country and the achievements thereof during the said period, State/Union Territory-wise including Haryana;

(c) whether any survey/study has been conducted to ascertain actual number of unemployed persons and if so, the details and findings thereof, State/Union Territory-wise; and

(d) whether Government proposes to provide unemployment allowance to all the registered unemployed youth till they get a reasonable employment and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) to (d) Employment generation has been one of

the most important priorities of the Government. Employment generation is both a cause and consequence of economic growth and is impacted by demographic shifts and technological transformations.

Government has taken various steps for generating employment in the country like encouraging private sector of economy, fast tracking various projects involving substantial investment and increasing public expenditure on schemes like Prime Minister's Employment Generation Programme (PMEGP) run by Ministry of Micro, Small & Medium Enterprises, Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGA), Pt. Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY) scheme run by Ministry of Rural Development and Deendayal Antyodaya Yojana- National Urban Livelihoods Mission (DAY-NULM) run by Ministry of Housing & Urban Poverty Alleviation.

The details of employment generated both in organised and unorganised sectors and the schemes/ programmes being implemented by Government for eradication of unemployment in the country and the achievements during the last two years State/ Union Territory-wise including Haryana are given in Statement-I to IV (*See* below).

Labour Bureau, Ministry of Labour & Employment conducts Annual Employment-Unemployment Surveys (EUS) to assess the status of employment and unemployment. So far five such surveys have been conducted by Labour Bureau and based on the results, the details of State-wise Unemployment Rate (UR) according to Usual Principal and Subsidiary Status (UPSS) approaches are given in Statement-VI (*See* below).

Government of India does not have any proposal for providing unemployment allowance to unemployed persons. However, some of the State/ UT Governments are providing unemployment allowances to youth from their own resources.

***Statement-I***

***(a) State-wise employment in rural and urban areas on usual status basis during 2011-12***

Sl. No.	State/UTs	2011-12								
		Rural			Urban			(Rural + Urban)		
		Male	Female	Person	Male	Female	Person	Male	Female	Person
1	2	3	4	5	6	7	8	9	10	11
1.	Andhra Pradesh	60.2	44.5	52.2	55.4	17.0	36.4	58.6	35.6	47.0
2.	Arunachal Pradesh	48.3	27.8	38.3	45.7	12.7	30.3	47.8	25.0	36.8

1	2	3	4	5	6	7	8	9	10	11
3.	Assam	54.0	12.2	34.3	54.2	9.0	32.9	54.0	11.9	34.1
4.	Bihar	47.3	5.3	27.5	42.1	4.5	25.3	46.8	5.2	27.3
5.	Chhattisgarh	55.7	41.5	48.6	49.6	24.0	37.6	54.3	37.8	46.3
6.	Delhi	49.3	14.6	34.2	53.0	10.4	33.7	52.7	10.7	33.7
7.	Goa	54.7	21.0	37.8	51.1	15.7	33.7	52.9	18.4	35.8
8.	Gujarat	59.9	27.8	44.7	60.3	13.3	38.4	60.1	22.1	42.2
9.	Haryana	51.8	16.2	35.6	51.4	9.7	31.8	51.7	14.1	34.4
10.	Himachal Pradesh	54.1	52.4	53.3	60.0	21.2	41.6	54.8	49.2	52.0
11.	Jammu and Kashmir	54.7	25.5	40.5	53.9	11.7	33.7	54.5	22.3	38.9
12.	Jharkhand	53.3	19.8	37.0	48.0	6.6	28.4	52.1	17.0	35.1
13.	Karnataka	61.2	28.7	45.0	57.9	16.3	37.6	60.0	24.3	42.3
14.	Kerala	56.5	22.1	38.2	55.2	19.1	36.3	56.2	21.3	37.7
15.	Madhya Pradesh	56.1	23.9	40.5	52.0	11.5	32.5	55.1	20.7	38.5
16.	Maharashtra	57.6	38.8	48.6	54.9	16.6	36.5	56.4	28.6	43.1
17.	Manipur	51.0	26.2	38.9	45.6	18.2	32.2	49.6	24.1	37.2
18.	Meghalaya	52.7	39.1	45.9	50.3	20.2	34.0	52.3	35.1	43.5
19.	Mizoram	59.1	39.4	49.6	48.7	24.9	36.7	54.1	32.1	43.2
20.	Nagaland	50.4	31.2	41.0	41.2	14.4	28.7	47.1	25.4	36.7
21.	Odisha	59.2	24.6	41.7	57.9	15.5	38.1	59.0	23.3	41.2
22.	Punjab	56.6	23.4	40.6	57.0	13.6	36.8	56.8	19.9	39.2
23.	Rajasthan	49.5	34.7	42.4	49.0	14.1	32.6	49.4	29.9	40.0
24.	Sikkim	58.0	48.7	53.4	60.9	27.3	45.2	58.5	45.0	51.9
25.	Tamil Nadu	59.5	37.8	48.5	58.7	20.1	39.2	59.1	30.0	44.3
26.	Tripura	56.2	22.8	40.2	52.5	11.3	31.9	55.6	20.9	38.8
27.	Uttarakhand	45.2	30.8	38.1	50.6	8.6	30.5	46.6	25.2	36.1
28.	Uttar Pradesh	49.1	17.7	33.8	51.1	10.2	31.7	49.5	16.1	33.3
29.	West Bengal	58.6	18.9	39.0	60.2	17.4	40.0	59.0	18.5	39.2
30.	Andaman and Nicobar Islands	59.2	26.1	43.2	60.7	20.0	39.9	59.7	23.8	42.0

1	2	3	4	5	6	7	8	9	10	11
31.	Chandigarh	56.7	4.7	34.9	54.7	12.1	35.4	54.8	11.6	35.4
32.	Dadra and Nagar Haveli	48.8	16.1	32.5	57.6	11.5	36.7	52.9	14.2	34.4
33.	Daman and Diu	69.4	3.4	42.5	59.5	14.8	35.5	66.8	7.7	40.3
34.	Lakshadweep	54.8	10.5	32.2	55.0	11.6	34.7	54.9	11.0	33.4
35.	Puducherry	51.7	22.1	36.3	54.8	14.7	35.0	53.7	17.6	35.5
ALL INDIA		54.3	24.8	39.9	54.6	14.7	35.5	54.4	21.9	38.5

Source: NSSO Reports, 2011-12.

(b) *Employment in organised sector*

(Employment in lakh)

Branch-wise		2008	2009	2010	2011	2012
Public Sector	Central Govt.	27.39	26.60	25.52	24.63	25.20
	(Women)	2.38	2.34	2.30	2.45	2.36
	State Govt.	71.71	72.38	73.53	72.18	71.84
	(Women)	15.88	15.71	16.09	16.54	16.28
	Quasi- Central Govt.	33.89	34.02	34.58	34.54	34.49
	(Women)	3.85	3.86	4.08	4.09	4.09
	Quasi- State Govt.	24.07	24.22	24.10	23.60	23.49
	(Women)	2.57	2.59	2.78	2.69	2.72
	Local Bodies	19.68	20.73	20.89	20.53	21.07
(Women)	5.72	5.91	6.13	6.11	6.08	
TOTAL		176.74	177.95	178.62	175.48	176.09
(Women)		30.40	30.91	31.38	31.71	31.52
Private Sector	Act Establishments	88.32	93.17	97.10	102.73	107.21
	(Women)	22.30	22.43	23.58	25.08	26.10
	Non-Act Establishments	10.43	10.60	11.36	11.78	12.49
	(Women)	2.42	2.42	3.44	2.76	2.92
TOTAL		98.75	103.77	108.46	114.52	119.70

Branch-wise	2008	2009	2010	2011	2012
(Women)	24.72	24.89	27.01	27.83	29.02
GRAND TOTAL	275.49	281.72	287.08	289.99	295.79
(Women)	55.12	55.80	58.39	59.54	60.54
Establishments (addressed)	315662	304883	316957	327944	335605
Establishment (Responded)	207087 (65.60%)	207028 (67.90%)	211812 (66.83%)	213705 (65.17%)	216148 (64.41%)

*(c) Industry-wise Employment (in lakh)*

0 & 1	Primary Sector	26.94	26.00	26.65	26.16	26.10
0	Agriculture, Hunting, Forestry & Fishing	14.63	13.73	14.01	13.94	13.97
1.	Mining & Quarrying	12.31	12.27	12.64	12.22	12.13
2, 3 & 4	Secondary Sector	77.82	80.86	80.99	82.63	84.29
2 & 3	Manufacturing	60.14	62.58	62.50	64.13	65.97
4.	Electricity, Gas & Water	8.47	9.03	8.99	9.02	8.82
5.	Construction	9.21	9.25	9.50	9.48	9.50
6, 7, 8, 9	Tertiary Sector	166.5	170.8	175.27	178.14	182.33
6.	Wholesale & Retail Trade & Restaurants & Hotels	6.27	6.46	6.77	7.17	7.69
7.	Transport, Storage & Communications	27.38	27.33	26.95	25.73	27.06
8.	Financing, Insurance, Real Estates & Business Services	24.43	26.67	29.64	30.79	32.76
9.	Community, Social & Personal Services	108.37	110.34	111.91	114.45	114.82

**Statement-II**

*State-wise details of margin money subsidy utilized, number of Projects assisted and employment generated under PMEGP for the last five years and current year (upto October 31, 2016)*

Sl. No.	State/UT	Margin money subsidy allocated (₹ lakh)	Margin money subsidy utilized# (₹ lakh)	Number of projects assisted	Estimated employment generated (No. of persons)
1	2	3	4	5	6
<b>(A) - 2014-15</b>					
1.	Jammu and Kashmir	2919.5	3274.63	1565	11025
2.	Himachal Pradesh	1687.45	2237.73	1244	6352
3.	Punjab	2611.49	3190.88	1153	6438
4.	UT Chandigarh	287.99	61.46	36	160
5.	Uttarakhand	1882.35	2153.32	1333	7889
6.	Haryana	2716.36	3012.98	1175	7024
7.	Delhi	1061.04	189.24	198	1584
8.	Rajasthan	5369.78	5249.62	1976	15002
9.	Uttar Pradesh	13239.41	16937.53	4891	48604
10.	Bihar	8277.14	4111.32	1639	9240
11.	Sikkim	541.34	33.52	16	54
12.	Arunachal Pradesh	1793.42	1004.99	652	2871
13.	Nagaland	1563.64	878.59	416	2407
14.	Manipur	1403.65	1600.76	747	829
15.	Mizoram	1043.39	807.98	817	6736
16.	Tripura	985.02	1333.65	787	6333
17.	Meghalaya	1184.8	971.14	555	3680
18.	Assam	5388.74	5397.01	5015	15535
19.	West Bengal	4396.32	6010.11	3397	24646

1	2	3	4	5	6
20.	Jharkhand	4547.06	2871.29	1699	8495
21.	Odisha	5621.47	3945.89	2013	10211
22.	Chhattisgarh	3474.41	2045.68	847	5821
23.	Madhya Pradesh	8182.74	9241.70	2737	21896
24.	Gujarat*	4246.72	6200.52	1289	18107
25.	Maharashtra **	6299.38	7843.81	3469	28311
26.	Andhra Pradesh	2667.87	3492.11	937	12220
27.	Telangana	1954.44	1889.35	604	6604
28.	Karnataka	4412.99	6479.10	2431	21825
29.	Goa	466.91	141.76	78	406
30.	Lakshadweep	704.68	28.61	31	93
31.	Kerala	2206.51	2679.28	1344	9738
32.	Tamil Nadu	4824.96	6733.89	2858	36190
33.	Puducherry	749.95	112.10	58	386
34.	Andaman and Nicobar Islands	593.09	92.32	161	790
		109306	112253.87	48168	357502

# including un-utilized balance funds of previous year.

\* including Daman and Diu.

\*\*\* including Dadra and Nagar Haveli.

**(B) 2015-16**

1.	Jammu and Kashmir	4006.80	3781.19	2207	12115
2.	Himachal Pradesh	1721.57	1767.26	1077	5134
3.	Punjab	3026.80	2902.97	966	7762
4.	UT Chandigarh	90.00	87.72	43	323
5.	Uttarakhand	1909.93	1740.86	1136	6161
6.	Haryana	3747.40	3112.09	1248	7232
7.	Delhi	257.35	254.05	256	2048
8.	Rajasthan	4188.14	4384.07	1988	14537
9.	Uttar Pradesh	17535.32	14456.87	4365	43059

1	2	3	4	5	6
10.	Bihar	7118.59	6588.55	2430	19624
11.	Sikkim	227.38	186.11	110	397
12.	Arunachal Pradesh	200.08	38.85	35	104
13.	Nagaland	1255.83	1392.81	623	4998
14.	Manipur	2855.92	1213.98	685	2715
15.	Mizoram	924.99	1026.35	1134	9072
16.	Tripura	2748.26	945.84	642	5355
17.	Meghalaya	1250.62	1056.12	603	4824
18.	Assam	4969.87	2869.74	3483	9026
19.	West Bengal	4765.49	3400.65	1873	12746
20.	Jharkhand	3462.64	3559.74	1839	12873
21.	Odisha	6282.00	5736.32	2876	17629
22.	Chhattisgarh	4303.80	2829.38	1277	9496
23.	Madhya Pradesh	7729.40	8117.17	1979	16497
24.	Gujarat*	6536.16	6339.73	1419	14960
25.	Maharashtra **	9718.42	5285.03	2497	20161
26.	Andhra Pradesh	4496.85	2262.37	642	7740
27.	Telangana	2094.00	2217.57	660	7761
28.	Karnataka	10846.89	5898.01	2140	17284
29.	Goa	159.40	165.43	91	500
30.	Lakshadweep	90.00	0.00	0	0
31.	Kerala	2731.60	2720.48	1369	9653
32.	Tamil Nadu	7110.80	5497.54	2463	20836
33.	Puducherry	100.00	106.37	65	447
34.	Andaman and Nicobar Islands	158.00	65.11	119	293
		128620.30	102006.33	44340	323362

# including un-utilized balance funds of previous year.

\* including Daman and Diu.

\*\*\* including Dadra and Nagar Haveli.

1	2	3	4	5	6
<b>(C) 2016-17 (31.10.2016)</b>					
1.	Jammu and Kashmir	4252.45	814.29	493	3699
2.	Himachal Pradesh	2437.33	474.23	243	1332
3.	Punjab	4742.5	1492.9	605	4570
4.	UT Chandigarh	100	35.08	13	104
5.	Uttarakhand	2347.27	484.12	331	1778
6.	Haryana	4551.24	961.28	394	3152
7.	Delhi	300	69.44	51	408
8.	Rajasthan	5677.12	1250.12	567	3952
9.	Uttar Pradesh	18705.94	7800.35	2236	21611
10.	Bihar	7499.7	3674.07	1432	11456
11.	Sikkim	200	4.23	3	9
12.	Arunachal Pradesh	500	173.12	117	512
13.	Nagaland	2001.04	984.38	505	3679
14.	Manipur	3965.41	849.9	575	2899
15.	Mizoram	1253.49	126.91	99	792
16.	Tripura	3692.94	1902.05	1169	8937
17.	Meghalaya	1929.12	155.67	133	1064
18.	Assam	7552.08	3074.07	3940	14794
19.	West Bengal	5846.7	3629.46	2183	15844
20.	Jharkhand	4431.59	921.56	470	3760
21.	Odisha	5779.3	3996.17	1754	10192
22.	Chhattisgarh	4493.3	1161.25	447	3648
23.	Madhya Pradesh	9971.83	2934.22	665	5320
24.	Gujarat*	6546.66	2842.41	666	5869
25.	Maharashtra **	11918.42	1851.77	812	5695
26.	Andhra Pradesh	5046.53	3098.46	792	9628
27.	Telangana	2854.41	1438.3	400	4333
28.	Karnataka	10842.19	7448.03	2272	19862

1	2	3	4	5	6
29.	Goa	371.62	90.51	41	268
30.	Lakshadweep	50	0.00	00	00
31.	Kerala	2826.67	1636.92	706	6044
32.	Tamil Nadu	8405.01	3166.93	1177	11652
33.	Puducherry	150	38.36	23	355
34.	Andaman and Nicobar Islands	100	10.64	13	34
		151341.86	58591.2	25327	187252

# including un-utilized balance funds of previous year.

\* including Daman and Diu.

\*\*\* including Dadra and Nagar Haveli.

**Statement-III**

*Details of State-wise persondays generated in the last three years  
and the current year*

(in lakh)

Sl. No.	State	Persondays generated			
		2013-14	2014-15	2015-16	2016-17 2016 as on 15.7.2016
1	2	3	4	5	6
1.	Andhra Pradesh	2994.70	1555.87	1986.59	994.01
2.	Arunachal Pradesh	36.56	19.05	50.64	9.12
3.	Assam	298.47	210.89	495.10	117.83
4.	Bihar	862.35	352.73	701.55	209.64
5.	Chhattisgarh	1298.94	555.79	1014.65	555.37
6.	Gujarat	230.30	181.52	225.51	151.49
7.	Haryana	117.88	61.65	48.48	22.83
8.	Himachal Pradesh	282.50	190.73	177.08	29.75
9.	Jammu and Kashmir	338.12	120.90	316.39	13.99
10.	Jharkhand	436.22	453.28	586.50	385.48
11.	Karnataka	718.86	433.70	599.21	268.36

1	2	3	4	5	6
12.	Kerala	866.03	588.72	741.71	76.96
13.	Madhya Pradesh	1229.48	1172.10	1237.72	425.34
14.	Maharashtra	517.36	613.88	763.50	400.03
15.	Manipur	113.23	101.17	75.33	12.99
16.	Meghalaya	215.88	167.35	199.71	4.67
17.	Mizoram	133.65	43.60	132.92	44.00
18.	Nagaland	183.80	89.93	218.76	96.47
19.	Odisha	711.82	534.84	894.53	323.14
20.	Punjab	134.68	64.60	144.19	49.39
21.	Rajasthan	1838.56	1685.46	2341.22	1257.51
22.	Sikkim	44.03	24.13	43.84	8.52
23.	Tamil Nadu	3677.23	2679.65	3686.75	1101.23
24.	Telangana		1047.27	1412.07	582.47
25.	Tripura	521.61	511.76	538.77	126.74
26.	Uttar Pradesh	1753.60	1312.72	1830.63	719.07
27.	Uttarakhand	165.62	147.50	224.29	49.09
28.	West Bengal	2296.34	1697.08	2865.26	464.19
29.	Andaman and Nicobar Islands	8.03	5.11	1.45	0.02
30.	Dadra and Nagar Haveli	NR	NR	NR	NR
31.	Daman and Diu	NR	NR	NR	NR
32.	Goa	1.15	1.72	1.07	0.18
33.	Lakshadweep	0.14	0.13	0.03	0.00
34.	Puducherry	8.45	3.78	5.62	0.41
TOTAL		22035.58	16628.59	23561.07	8500.31

NR- Not Reported.

**Statement-IV**

*Details of Candidates Placed in jobs after training under DDU-GKY during the last years and the current year*

Sl. No.	State	FY 2013-14	FY 2014-15	FY 2015-16	FY 2016-17 till Oct., 2016
1	2	3	4	5	6
1.	Andhra Pradesh	56177	2910	1989	5485
2.	Arunachal Pradesh	0	0	0	0
3.	Assam	1515	1626	3663	3404
4.	Bihar	7496	4210	3951	2628
5.	Chandigarh	0	0	0	0
6.	Chhattisgarh	5129	360	6578	1195
7.	Dadra and Nagar Haveli	0	0	0	0
8.	NCT Delhi	0	0	0	0
9.	Goa	0	0	0	0
10.	Gujarat	2875	5007	6463	1298
11.	Haryana	394	1141	8807	4988
12.	Himachal Pradesh	2872	0	0	0
13.	Jammu and Kashmir	10093	10677	16524	4881
14.	Jharkhand	4326	1587	8384	4096
15.	Karnataka	1508	76	6411	4397
16.	Kerala	443	0	2457	5057
17.	Madhya Pradesh	8784	1772	4307	1342
18.	Maharashtra	2866	0	1447	594
19.	Manipur	0	0	0	0
20.	Meghalaya	1140	0	0	0
21.	Mizoram	0	0	0	0
22.	Nagaland	266	0	0	0
23.	Odisha	14213	6779	21411	17952
24.	Puducherry	0	0	117	0

1	2	3	4	5	6
25.	Punjab	1366	0	0	0
26.	Rajasthan	1729	425	12494	3036
27.	Sikkim	0	0	205	0
28.	Tamil Nadu	2089	11939	12428	4835
29.	Telangana	0	0	1830	2982
30.	Tripura	0	0	75	199
31.	Uttar Pradesh	9647	4464	11306	2007
32.	Uttarakhand	404	0	780	0
33.	West Bengal	2085	1223	3117	852
34.	Daman and Diu	0	0	0	0
35.	Lakshadweep	0	0	0	0
36.	Andaman and Nicobar Islands	0	0	0	0
TOTAL		137417	54196	134744	71228

*Statement-V*

*Detail of State-wise number of beneficiaries under SJSRY/ National Urban Livelihoods Mission (NULM) during 2012-13, 2013-14 and 2014-15*

Sl. No.	Name of the State/UT	2012-13		2013-14		2014-15	
		No. of beneficiaries assisted for setting up Individual/ Group micro enterprises	No. of beneficiaries provided skill training	No. of beneficiaries assisted for setting up Individual/ Group micro enterprises	No. of beneficiaries provided skill training	No. of beneficiaries assisted for setting up Individual/ Group micro enterprises	No. of beneficiaries provided skill training
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	11737	50567	9275	47171	2159	429
2.	Arunachal Pradesh	156	252	98	229	20	823
3.	Assam	190	3903	0	0	0	0
4.	Bihar	35	58663	0	0	0	0
5.	Chhattisgarh	4407	16908	4737	14890	933	4090
6.	Goa	45	40	164	680	0	91

1	2	3	4	5	6	7	8
7.	Gujarat	3085	40778	2734	42762	0	0
8.	Haryana	2752	4217	1907	21334	181	433
9.	Himachal Pradesh	169	485	266	1236	316	1126
10.	Jammu and Kashmir	573	1904	771	4579	3	5089
11.	Jharkhand	2690	8733	170	1803	0	0
12.	Karnataka	8333	45562	13536	40338	3839	5502
13.	Kerala	8003	20011	6907	9402	0	0
14.	Madhya Pradesh	17603	51269	13147	59109	3555	30104
15.	Maharashtra	33037	60821	31656	86223	812	0
16.	Manipur	0	669	517	683	0	422
17.	Meghalaya	34	150	6	32	21	465
18.	Mizoram	554	4913	288	2620	376	5287
19.	Nagaland	321	1350	440	1845	310	4780
20.	Odisha	8594	30389	4496	32237	571	0
21.	Punjab	13	2502	76	9603	0	0
22.	Rajasthan	5629	26485	4910	30598	87	316
23.	Sikkim	73	112	27	1744	0	0
24.	Tamil Nadu	11282	27570	19213	121378	19569	94894
25.	Telangana	NA	NA	NA	NA	389	2378
26.	Tripura	458	1659	150	503	0	0
27.	Uttarakhand	694	1520	1124	4277	256	0
28.	Uttar Pradesh	10724	11393	8542	100491	2026	0
29.	West Bengal	10750	58116	8434	49160	0	24054
30.	Andaman and Nicobar Islands	45	0	49	0	0	0
31.	Chandigarh	324	816	294	1382	26	771
32.	Dadra and Nagar Haveli	12	0	0	0	0	0
33.	Daman and Diu	0	0	0	0	0	0
34.	Delhi	415	3807	132	19198	0	983
35.	Puducherry	254	215	94	0	0	0
TOTAL		142991	535779	134160	705507	35449	182037

**Statement-VI**

*Details of Comparative State-wise Unemployment Rate (UR) according to UPSS approach based on Second, Third, Fourth and Fifth Annual Employment-Unemployment Survey*

(in per cent)

Sl. No.	Name of the State/UT	Second EUS (2011-12)	Third EUS (2012-13)	Fourth EUS (2013-14)	Fifth EUS (2015-16)
1	2	3	4	5	6
1.	Andhra Pradesh	2.4	2.3	2.9	3.5
2.	Arunachal Pradesh	6.4	10.2	6.7	3.9
3.	Assam	4.4	4.3	2.9	4.0
4.	Bihar	7.8	5.8	5.6	4.4
5.	Chhattisgarh	1.0	1.3	2.1	1.2
6.	Delhi	4.5	5.3	4.4	3.1
7.	Goa	15.9	9.9	9.6	9.0
8.	Gujarat	0.9	2.3	0.8	0.6
9.	Haryana	2.7	4.3	2.9	3.3
10.	Himachal Pradesh	1.3	2.8	1.8	10.2
11.	Jammu and Kashmir	4.2	8.2	8.2	6.6
12.	Jharkhand	3.6	5.9	1.8	2.2
13.	Karnataka	2.4	1.8	1.7	1.4
14.	Kerala	9.2	9.6	9.3	10.6
15.	Madhya Pradesh	2.1	1.8	2.3	3.0
16.	Maharashtra	2.6	3.2	2.2	1.5
17.	Manipur	2.5	2.2	3.4	3.4
18.	Meghalaya	1.5	3.5	2.6	4.0
19.	Mizoram	0.3	2.2	2.0	1.5
20.	Nagaland	4.3	6.2	6.7	5.6
21.	Odisha	2.4	5.1	4.3	3.8
22.	Punjab	1.6	4.7	5.4	5.8
23.	Rajasthan	1.4	2.3	3.1	2.5

1	2	3	4	5	6
24.	Sikkim	9.0	12.2	7.1	8.9
25.	Tamil Nadu	2.1	3.6	3.3	3.8
26.	Telangana	-	-	3.1	2.7
27.	Tripura	12.4	8.4	6.2	10.0
28.	Uttarakhand	4.7	4.5	5.5	6.1
29.	Uttar Pradesh	2.2	4.9	4.0	5.8
30.	West Bengal	6.1	5.9	4.2	3.6
31.	Andaman and Nicobar	10.5	9.8	13.0	12.0
32.	Chandigarh	2.8	5.6	2.8	3.4
33.	Dadra and Nagar Haveli	2.7	1.2	4.6	2.7
34.	Daman and Diu	0.6	1.2	6.6	0.3
35.	Lakshadweep	20.4	10.2	10.5	4.3
36.	Puducherry	4.4	10.1	8.8	4.8
	ALL INDIA	3.3	4.0	3.4	3.7

#### **Modernisation of employment exchanges in Madhya Pradesh**

†2495. SHRI MEGHRAJ JAIN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the State/Union Territory-wise number of employment exchanges in operation currently in the country including Madhya Pradesh;

(b) the current status of upgradation and modernisation of employment exchanges in the country, the State/UT-wise details thereof;

(c) the funds duly allocated, released and utilised during each of the last three years and current year, the State/UT-wise details thereof; and

(d) whether progress on modernisation in all States including Madhya Pradesh is on expected lines, if so, the details thereof, if not, the reasons therefor and the remedial steps taken by Government, in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) The Employment Exchanges are managed by the

†Original notice of the question was received in Hindi.